## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

PETITION NUMBER

:TCP/6/2016

NAME OF THE PETITIONER(S)

:Shri Chandran V.N.A.S.,

NAME OF THE RESPONDENT(S)

:Wood Briar Estates Limited and 5 others

**UNDER SECTION** 

:397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel for Respondences— Ridhime Shavne.

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Counsel for Respondences— Sishina THANV FRONTAN

FOR Siramasubramanam

D. AUOCUATU

## ORDER

Counsel for petitioner present. Counsel for all the Respondents present. Counsel for petitioner stated that the matter has been settled between the parties and a Memorandum-Oral Family Arrangement has been drawn into black and white to this effect. He prays to withdraw the petition. Prayer allowed. The company petition is dismissed as withdrawn. The file be consigned to record after due completion.

(Mohd Sharief Taria)

Member (Judicial)

(Anantha Padmanabha Swamy)

Member (Judicial)